

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

IBC NO. (IB)-145(PB)/2017

IN THE MATTER OF:

R.P. Goel, Proprietor of Parivahan Road Carries Applicant
Vs.
Samtel Color Ltd. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.06.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Operational Creditor : Mr. Priyanka Ghorawat, Advocate

ORDER

Learned Counsel for the petitioner fairly concedes that there is a compilation of documents, which she wishes to file.

Let a copy of documents duly supported by affidavit of the petitioner be filed on or before 3rd July, 2017 alongwith affidavit of service.

List the matter on 4th July, 2017.

Sd -

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd -

(DEEPA KRISHAN)
MEMBER(TECHNICAL)